

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:215
ANSWERED ON:27.08.2012
LATERAL INDUCTION OF DEFENCE PERSONNEL
Maharaj Shri Satpal

Will the Minister of DEFENCE be pleased to state:

(a) whether the Group of Ministers, appointed in pursuance of the Kargil Review Committee as well as the Sixth Central Pay Commission had given recommendations regarding lateral transfer of defence personnel to Para-Military Forces, Central Police Organisations and other defence civilian organisations;

(b) if so, the details thereof;

(c) whether the Government proposes to introduce the lateral induction of defence personnel as per the recommendations made in this regard and also for induction of Ex-Servicemen; and

(d) if so, the time by which the Government proposes to implement the said recommendations?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 215 FOR ANSWER ON 27.8.2012

(a) & (b): Extracts from recommendations of the Group of Ministers appointed in pursuance of Kargil Review Committee and Sixth Central Pay Commission (VI CPC) relating to lateral entry / shift of defence personnel into Central Para Military Forces (CPMFs) etc. are annexed (Annexure).

(c) & (d): The issue of lateral shift of Armed Forces Personnel to CPMFs etc. has been deliberated at various levels and by different Committees. However, no common view could be evolved on the issue in view of complexities involved, divergent views and requirements of Armed Forces and CPMFs etc. So far as induction of Ex-Servicemen in Central Para Military Forces (CPMFs) etc. is concerned, provision already exists for the same.

ANNEXURE REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 215 FOR ANSWER ON 27.8.2012 Extracts of Recommendations of Group of Ministers (GoM) and Sixth Central Pay Commission (VI CPC) relating to lateral entry of defence personnel into Central Para Military Forces (CPMFs) etc. GoM Recommendations:

Para No.6.72

In order to ensure that the Armed Forces are at their fighting best at all times, there is a need to ensure a younger profile of the Services. However, this is a highly complex matter. While the Army desires a younger age profile, so do the Central Para-Military Forces (CPMFs). The GoM recommends that the Cabinet Secretary, COAS, Defence Secretary, Home Secretary and Secretary Expenditure may look into the terms of engagement of soldiers, lateral entry into other organisations and resettlement policies. The recommendations in the matter could be submitted for the Government's consideration.

Para No.5.93

The question of reducing the colour service of Army personnel and their absorption in CPMFs / State Police, is a complex subject. While the Army desires a younger age profile, so do the CPMFs. There are divergent views on the subject. It is, therefore, felt that the entire matter should be considered by a committee comprising the Cabinet Secretary, Chief of Army Staff, Home Secretary, Defence Secretary and Secretary Expenditure who would submit their considered recommendations in the matter for the Government's consideration.

VI Central Pay Commission (CPC) Recommendations:

Para 2.4.9

Discussions in preceding paragraphs would clearly show that the scheme of lateral shift of Defence Forces personnel in CPOs / various defence civilian organisations is extremely viable, beneficial and no real drawbacks exist in effective implementation of this scheme. This will not only result in substantial financial savings for the Government but will also guarantee a life time employment to the Defence Forces personnel. The Government will also benefit by getting an abundant supply of trained manpower for induction into various posts in CPOs / defence civilian organisations. The scheme, therefore, should be implemented in its entirety without any delay.